

[English]

### Sale of A-320 Aircraft

2676. SHRI MOHAN SINGH  
(DEORIA):  
SHRI DHARMANNA  
MONDAYYA SADUL:  
SMT. PRATIBHA  
DEVISINGH PATIL:  
SHRI GOVINDRAM NIKAM:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have decided to sell those four A-320 aircraft which are likely to be inducted in the Indian Airlines during the current year;

(b) if so, the details thereof and the reasons therefor;

(c) whether any agreement has been reached in this regard;

(d) if so, the particulars of the buyer; and

(e) the amount of loss likely to be suffered by the Indian Airlines as a result thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.

(b) to (e). Do not arise.

### Export of Agro Based Products

2677. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to state:

(a) whether NABARD proposes to encourage export of agricultural and agro

based products such as Poultry, Marine and Fisheries products; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). National Bank for Agriculture & Rural Development (NABARD) has reported that it has taken a number of steps to encourage export of agricultural and agro-based products such as Poultry, Marine Fisheries Products, Livestock and Horticultural Produce. These steps *inter-alia* include:—

(i) A sum of Rs.200 crores has been set aside by NABARD for providing refinance support for agro-processing and export oriented projects during 1993-94.

(ii) The refinance rate of NABARD has been stepped up to 90% for all 100 per cent export oriented investment in all States.

(iii) The refinance allocation by NABARD for high tech export oriented and agro-based projects like aquaculture, floriculture, bio-technology has been increased to Rs.250 crores during 1994-95.

(iv) Margin money assistance is extended by NABARD to technocrats and other entrepreneurs for setting up of export oriented units.

(v) Interest on loans above Rs.2 lakhs is at a concessional rate of 15% per annum.

- (vi) NABARD has formulated and circulated a few model schemes for setting up of export oriented units and has organised several workshops on export oriented projects.

#### Closure of Industrial Units

2678. SHRI MANORANJAN BHAKTA: Will the Minister of LABOUR be pleased to state:

(a) whether a large number of industrial units in the country are lying closed at present;

(b) if so, the details thereof, State-wise;

(c) the reasons for their closure; and

(d) the steps taken for their revival?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) (a) to (c). *Statement* indicating State-wise number of industrial units closed under the provisions of the Industrial Disputes Act, 1947 during 1991-1993 (Jan.-Nov.) is enclosed. The main

reasons for closure are financial stringency, shortage of power, lack of demand for products, break-down of machinery etc.

(d) The Government have taken a number of steps to rehabilitate closed industrial undertakings under appropriate rehabilitation packages which include financial assistance and grant of concession and reliefs by the Central and the State Government. In respect of units coming within the purview of the Sick Industrial Companies (Special Provisions) Act, 1985, the Board for Industrial and Financial Reconstruction (BIFR) is empowered to take necessary action for determination and enforcement of remedial and other measures in respect of sick units.

Rehabilitation packages in respect of potentially viable sick industrial units are drawn up by the banks and financial institutions concerned on a case to case basis in terms of guidelines issued by the Reserve Bank of India. Banks and financial institutions periodically review implementation of the rehabilitation packages by the management of sick industrial units and take corrective action where necessary.

#### STATEMENT

*State-wise number of closures during 1991-93 (Provisional)*

State/UT	1991(P)	1992(P)	1993(P)
Andhra Pradesh	9	4	6
Arunachal Pradesh	..	—	—
Assam	1	—	—
Bihar	2	3	1
Goa	4	2	2
Gujarat	26	41	38